

Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government have conducted any survey regarding the persons living in slums colonies, Katras, jhuggies or on pavements in Delhi; and New Delhi ;

(b) if so, the details thereof ; and

(c) the details regarding the yearly expenditure incurred by Government for environmental development in respect of their housing and security of health ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) to (c) The information is being collected and will be laid on the Table of the Sabha.

Augmentation of Water for Sone River

7725. SHRI N. E. HORO : Will the Minister of IRRIGATION be pleased to state :

(a) whether Government are aware that there is a shortage of water for the Sone river canal on account of a number of dams on the Sone river as well as on its tributories ;

(b) if so, whether Government have considered the necessity to augment the supply of water for the Sone river; and

(c) if so, the details regarding the plan, if any made by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) to (c) According to the inter-State agreement of 1973 between the basin States of Madhya Pradesh, Uttar Pradesh and Bihar, requirement of 5 MAF for the Sone Canal System is the first charge. The balance quantity, out of the annual available flow, is to be shared between the States of Madhya

Pradesh, Uttar Pradesh and Bihar in the ratio of 5.25 : 1.25 : 2.75 respectively. From the Bansagar Joint Project being constructed, the stored water of 4 MAF would be shared and the Bihar share would be one MAF. Pursuant to the agreement, the Sone River Commission has been setup by the Ministry of Irrigation in March, 1980 for preparing a comprehensive Water Resources Development Plan for the Sone Basin.

Merger of Statistical and Scientific Cadre of Ministry of Irrigation with C. W. C.

7726. SHRI BHEEKHABHAI : Will the Minister of IRRIGATION be pleased to state :

(a) whether Statistical and Scientific cadre of the Ministry of Irrigation is merged with the same cadre of Central Water Commission;

(b) whether the recruitment rules and nature of duties of the merged cadre was similar; if not, the reasons of merging; and

(c) whether the employees of Statistical and Scientific cadre in the Central Water Commission have resisted the merger; is so, the reason for the merger ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir,

(b) The recruitment rules of the posts in different cadres were not the same in some cases, but the duties and responsibilities attached to the various posts in the cadres were similar. The main criteria in merging the cadres was similarity in duties and functions of the cadres and pay-scales.

(c) Yes, Sir. The merger was decided mainly on the ground that existence of many small technical and scientific cadres in the same organisation are not desirable from administrative and efficiency point of view.